

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT-VI**

Item No. 620  
CP-115/241-242/PB/2018  
IA/05/2024

**IN THE MATTER OF:**  
**Pradeep Khatar**

**...APPLICANT**

**Vs.**

**M/s. Tecno Easycrete Pvt Ltd**

**...RESPONDENT**

**Section**  
**U/s 241-242**

**Order delivered on 25.04.2024**  
**HYBRID HEARING (PHYSICAL & VC)**

**Coram:**  
**SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)**  
**SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

**For the Petitioner/Applicant**  
**For the Respondent**

**:**  
**:Mr. Mordhwaj Tiwari, Proxy**  
**Counsel for R1-R3.**

**ORDER**

**IA/05/2024**

Ld. Counsel on behalf of the Petitioner/Applicant is present. Proxy  
counsel on behalf of R-1 is present. List the matter on **06.06.2024**.

**Sd/-**  
**(Rahul Bhatnagar)**  
**Member (T)**

**Sd/-**  
**(Mahendra Khandelwal)**  
**Member (J)**